

Declaration of Assets and Liabilities

Year 2025

I, Vikash Kuma Prasad, son/daughter/wife of Shri Sheo shankar Prasad,

Aged 36 years, belonging to Bihar Legislative Assembly Secretariat service and

presently working as Assistant Section Officer give herein below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Kusum Kumari	Dependant-1 Name SHEO SHANKAR PRASAD (Father)	Dependant-2 Name SMT. ANITA DEVI (Mother)	Dependant-3 Name Kashvi (Daughter)
(i)	Cash	Rs- 140000/-	Rs- 120000/-	Rs- 45000/-	Rs- 35000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C-Rs 70000/- PPF-56055/-	80000/-	15000/-	35000/-	-
(iii)	Bonds, Debentures and Shares in companies	MF- 3000/- PER MONTH	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	POST OFFICE RD. - 3000/- PER MONTH HDFC Term policy- 1677/- PER MONTH PREMIUM	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	150 gm gold	100 gm gold 200 gm silver	-	100 gm GOLD 150 gm silver	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Vikash Kuma

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Kusum Kumari	Dependant-1 Name SHEO SHANKAR PRASAD	Dependant-2 Name SMT. ANITA DEVI	Dependant-3 Name Kashvi (Daughter)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	UNDEVIDED PARENTAL PROPERTY APPROX 1.5 KATTHA AT JEHANABAD	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	UNDEVIDED PARENTAL PROPERTY APPROX 4 KATTHA AT DHANBAD	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	UNDEVIDED PARENTAL PROPERTY APPROX 1.2 KATTHA AT DHANBAD	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2026
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL PATNA	1355339/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETURN FILED FOR ASSESSMENT YEAR 2025-2026 WITH RS-62337/- PAN NO.- BJOPP6910N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-

Kusum Kumari

	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. I am entitled for 1/2 of this property . At present, the property belongs to my parent.

Signature Vikash Kumar

Name of Employee: VIKASH KUMAR PRASAD

Place: PATNA
Date: 13.02.2026

Designation: Assistant section officer
Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.